

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C. P.No.501/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company	Kamlesh Kalidas Shah -Versus- Balrampur Chini Mills Ltd.		
Under Section	<b>58/59</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

No one is present in Court.

List the matter on 27/11/2017.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)